

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004123/2021	NILAMBAR SABAR @ NALA SABAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /16 /2021 () //
2	BLAPL/0004124/2021	NAKUL MOHAPATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /131 /2021 () //
3	BLAPL/0004125/2021	RATNAKARA HANS @ HANSA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	LATHOR /87 /2015 () //
4	BLAPL/0004126/2021	MANGAL MAJHI @ HANSDA VS STATE OF ODISHA	ANJAN KUMR BISWAL VS	JHARPOKHARIA /46 /2021 () //
5	BLAPL/0004127/2021	SAMBARU SIRIKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /33 /2012 () //
6	BLAPL/0004128/2021	MD. GULAM ASRAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /153 /2021 () //
7	BLAPL/0004129/2021	DILLIP PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
8	BLAPL/0004130/2021	ALOK KUMAR JENA VS STATE OF ODISHA	MD.G.MADANI VS	SIMULIA /99 /2021 () //
9	BLAPL/0004131/2021	BIKASH KUMAR NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	BALLIGUDA /175 /2020 () //
10	BLAPL/0004132/2021	BALESWAR GUNTIA VS STATE OF ODISHA	R.N.MOHANTY VS	BHANJANAGAR /583 /2020 () //
11	BLAPL/0004133/2021	SURENDRA BARIK VS STATE OF ODISHA	R.N.MOHANTY VS	KHURDA P.S. /420 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0004134/2021	BASANTA SAMAL VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	NEMALO /2 /2021 () //
13	BLAPL/0004135/2021	RABI BEHERA @ RAKHI KINNER VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL /43 /2021 () //
14	BLAPL/0004136/2021	BAR SARANI MALLIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHADRAK RURAL /200 /2021 () //
15	BLAPL/0004137/2021	JAGANNATH SETHY @ SETHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /28 /2021 () //
16	BLAPL/0004138/2021	TAPAS BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /126 /2020 () //
17	BLAPL/0004139/2021	SANGRAM PANDA VS STATE OF ODISHA	GIRIJA SHANKAR SAMAL VS	KHURDA MODEL /85 /2021 () //
18	BLAPL/0004140/2021	PRAKASH MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /74 /2020 () //
19	BLAPL/0004141/2021	HARISH SHARMA VS REPUBLIC OF INDIA	PRABHU PRASANNA BEHERA VS	BOLANGIR TOWN /123 /2013 () //
20	BLAPL/0004142/2021	S.BALARAM REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /231 /2018 () //
21	BLAPL/0004143/2021	WASIM KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /143 /2020 () //
22	BLAPL/0004144/2021	KATHI@SUSANTA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /179 /2021 () //
23	BLAPL/0004145/2021	RAJESH KUMAR MAJHI @ RINKU	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /123 /2013

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
24	BLAPL/0004146/2021	STATE OF ODISHA PARAJA @ DAMU MUDULI	AMULYA RATNA PANDA	// BORIGUMMA /161 /2019
		VS	VS	()
25	BLAPL/0004147/2021	STATE OF ODISHA CHANDAN DAS	SARAT KUMAR JENA	// KHALLIKOTE /536 /2020
		VS	VS	()
26	BLAPL/0004148/2021	STATE OF ODISHA JAGANATH MADI	PRASANTA KUMAR NANDA	// MALKANGIRI /24 /2021
		VS	VS	()
27	BLAPL/0004149/2021	STATE OF ODISHA BIJAY MADI	PRASANTA KUMAR NANDA	// MALKANGIRI /24 /2021
		VS	VS	()
28	CONTC/0003131/2021	STATE OF ODISHA BIGHNARAJ PODH	TRILOCHAN NANDA	// //
		VS	VS	()
29	CONTC/0003132/2021	MONA SHARMA KANTI NANDA	TRILOCHAN NANDA	// //
		VS	VS	()
30	CONTC/0003133/2021	CHANCHAL RANA RAM CHANDRA SAHU	ADV	// //
		VS	VS	()
31	CONTC/0003134/2021	ANU GARG, IAS SARASWATI DEVI	ADV.	// //
		VS	VS	()
32	CONTC/0003135/2021	ANU GARG SASHI BHUSAN ARAN	ADV.	// //
		VS	VS	()
33	CRLMC/0001040/2021	DR. BIJAYA KETAN UPADHYAYA, IAS GANESH BEHERA @ GANESH PRASAD BEHERA	S. RAY (2)	// JEYPORE TOWN /121 /2013
		VS	VS	()
34	CRLMP/0000857/2021	STATE OF ORISSA MANMATH ROUT	HIMANSU BHUSAN SUTAR	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2021

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35	CRLMP/0000858/2021	STATE OF ODISHA SADHUCCHARAN SENAPATI VS	GOKULANANDA PADHI VS	// //0 0
36	WA/0000447/2021	STATE OF ODISHA ORISSA STATE CIVIL SUPPLIES CORPORATION VS	SANMUKH MAR MISHRA VS	// // 0
37	WA/0000448/2021	DILLIP KUMAR CHAMPATI ORISSA STATE CIVIL SUPPLIES CORPORATION VS	SANMUKH MAR MISHRA VS	// // 0
38	WA/0000449/2021	SANGHAMITRA KHATEI ORISSA STATE CIVIL SUPPLIES CORPORATION VS	SANMUKH MAR MISHRA VS	// // 0
39	WA/0000450/2021	LAXMIMANI MOHANTY ORISSA STATE CIVIL SUPPLIES CORPORATION VS	SANMUKH MAR MISHRA VS	// // 0
40	WA/0000451/2021	SUVALAXMI MOHANTY KHIROD CHANDRA MALLICK VS	KISHORE KUMAR JENA VS	// // 0
41	WA/0000452/2021	STATE OF ODISHA ORISSA STATE CIVIL SUPPLIES CORPORATION VS	SANMUKH MAR MISHRA VS	// // 0
42	WA/0000453/2021	REENA SUNDARRAY ASUTOSH SAHOO VS	BRAJA MOHAN SARANGI VS	// // 0
43	WA/0000454/2021	REGIONAL TRANSPORT OFFICER, BBSR 1 STATE OF ODISHA VS	ADDL. STANDING COUNSEL VS	// // 0
44	WA/0000455/2021	UDIT KUMAR PANIGRAHI STATE OF ODISHA VS	ADDL. STANDING COUNSEL VS	// // 0
45	WA/0000456/2021	GIRIDHARI BEHERA STATE OF ODISHA VS PRAVAKAR NAYAK	ADDL. STANDING COUNSEL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2021**

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46	WP(C)/0017134/2021	DR.SIBARAM PANDA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
47	WP(C)/0017135/2021	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
48	WP(C)/0017136/2021	M/S. SHREEJI PADDY PROCESSOR VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
49	WP(C)/0017137/2021	LUTHERAN MAHILA SAMITY VS COMMISSIONER CUM SECY, WOMEN AND CHILD WELFARE DEPT.	SUJATA JENA VS	// 0 //
50	WP(C)/0017138/2021	SMRUTI RANJAN SAHOO VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
51	WP(C)/0017139/2021	M/S ,MAA SANTOSI RICE MILL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
52	WP(C)/0017140/2021	VARIAL KUMAR RAWLANI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
53	WP(C)/0017141/2021	BINODINI NAYAK VS STATE OF ORISSA	RAJIV KU.MAHANTA VS	// 0 //
54	WP(C)/0017142/2021	MANORAMA DEVI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
55	WP(C)/0017143/2021	PRASANTA KUMAR DAS VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
56	WP(C)/0017144/2021	GANESWAR GOCHHAYAT VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
57	WP(C)/0017145/2021	SASHI BHUSAN NIAL	SUBRAT SATPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2021

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		VS	VS	0
58	WP(C)/0017146/2021	STATE OF ODISHA PRAHALLAD MAJHEE	SUBRAT SATPATHY	//
		VS	VS	0
59	WP(C)/0017147/2021	STATE OF ODISHA BILASH PRADHAN @ BILASH CHANDRA PRADHAN	SUBRAT SATPATHY	//
		VS	VS	0
60	WP(C)/0017148/2021	STATE OF ODISHA RAKESH KUMAR DAS	CHITTARANJAN PATTNAIK	//
		VS	VS	0
61	WP(C)/0017149/2021	TRANSPORT COMMNR. STA, ODISHA PARSURAM SETHY	SUBRAT SATPATHY	//
		VS	VS	0
62	WP(C)/0017150/2021	STATE OF ODISHA PRAVA BHUE	TRILOCHAN NANDA	//
		VS	VS	0
63	WP(C)/0017151/2021	STATE OF ODISHA KARTIK DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
64	WP(C)/0017152/2021	RM, ODISHA MINING CORPORATION GYANADUTTA CHOUHAN	GYANADUTTA CHOUHAN(IN PERSON)	//
		VS	VS	0
65	WP(C)/0017153/2021	THE ADDL. CHIEF SECY. TO GOVT., HEALTH AND F.W. PRABHUDATTA NAYAK	MADAN SUNDAR BEHERA	//
		VS	VS	0
66	WP(C)/0017154/2021	STATE OF ORISSA RANJIT PRASAD	BIRAJA PRASANNA DAS	//
		VS	VS	0
67	WP(C)/0017155/2021	STATE OF ODISHA DILLIP KUMAR DORA	DEEPALI MAHAPATRA	//
		VS	VS	0
68	WP(C)/0017156/2021	STATE OF ODISHA NIGAMANANDA MAHAPATRA	DEEPALI MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2021**

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69	WP(C)/0017157/2021	STATE OF ODISHA BISHNU PRASAD BISOYI VS	SASWATA KUMAR ACHARYA VS	// // 0
70	WP(C)/0017158/2021	STATE OF ODISHA SADASHIB MOHANTY VS	ASHOK KUMAR SARANGI VS	// // 0
71	WP(C)/0017159/2021	STATE OF ODISHA BIRAT CHANDRA DAGARA VS	BANSHIDHAR BAUG VS	// // 0
72	WP(C)/0017160/2021	BISWAJAYA DAGARA LIPINA DAS VS	GYANA RANJAN SETHI VS	// // 0
73	WP(C)/0017161/2021	ADM, BBSR BIDYADHAR PRADHAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
74	WP(C)/0017162/2021	STATE OF ODISHA SAUMYAKANTA TRIPATHY VS	SIDHANT DWIBEDI VS	// // 0
75	WP(C)/0017163/2021	STATE OF ODISHA SIDHARTHA PRUSTY VS	SANAT KUMAR DAS VS	// // 0
76	WP(C)/0017164/2021	M/S CATERPILLAR FINANCIAL SERVICE INDIA PVT LTD. KRUSHNA CHANDRA NAYAK VS	SANAT KUMAR DAS VS	// // 0
77	WP(C)/0017165/2021	COLLECTOR CUM DPC, SAMAGRA SIKHYA DEEPAK RANJAN JENA VS	RANJAN KUMAR ROUT VS	// // 0
78	WP(C)/0017166/2021	STATE OF ODISHA PRADYUMNA KUMAR SWAIN VS	RAMAKANTA SARANGI VS	// // 0
79	WP(C)/0017167/2021	STATE OF ODISHA PRATAP KUMAR PRADHAN VS	GOPINATH MISHRA VS	// // 0
		STATE OF ODISHA		//

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80	WP(C)/0017168/2021	BIKRAM KESHARI MATAGAJASINGH VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
81	WP(C)/0017169/2021	SANTOSH KUMAR SETHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
82	WP(C)/0017170/2021	LAXMI CHARAN PATTNAIK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
83	WP(C)/0017171/2021	DIBYOJYOTI MOHANTY VS CHAIRMAN, CHSE, ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
84	WP(C)/0017172/2021	BRAHMOTRI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
85	WP(C)/0017173/2021	UPENDRA NARAYAN SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
86	WP(C)/0017174/2021	KANHU CHARAN PARIDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
87	WP(C)/0017175/2021	BISWA RANJAN NAYAK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
88	WP(C)/0017176/2021	BISWA RANJAN NAYAK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
89	WP(C)/0017177/2021	DHANESWAR PARIDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
90	WP(C)/0017178/2021	BISWA RANJAN NAYAK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
91	ABLAPL/0006755/2021	CHINMAYA BEHERA	PRASANNA KUMAR MISHRA	KAMAKHYANAGAR /187 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2021

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		VS	VS	()
92	ABLAPL/0006756/2021	STATE OF ODISHA BALARAM DAS @ BALIA	DIPTENDU SUNDAR RAY	// KHANTAPADA /160 /2021
		VS	VS	()
93	ABLAPL/0006757/2021	STATE OF ODISHA DHIRESH DAKUA	SURYAKANTA DWIBEDI	// NAYAGARH /87 /2021
		VS	VS	()
94	ABLAPL/0006758/2021	STATE OF ODISHA DR. BISMAYA SAHOO	CHITTARANJAN SAHU	// SINGLA /104 /2021
		VS	VS	()
95	ABLAPL/0006759/2021	STATE OF ODISHA SANJAY NAIK@ NAYAK	SANTOSH CHANDRA ATABUDHI	// ODAGAON /46 /2021
		VS	VS	()
96	ABLAPL/0006760/2021	STATE OF ODISHA A.DILIP KUMAR SUBIDHI	AMITAV TRIPATHY	// MUNIGUDA /88 /2020
		VS	VS	()
97	ABLAPL/0006761/2021	STATE OF ODISHA BISHNUPADA PAL @ GANESH	PARTHA SARATHI NAYAK	// MARINE PST TALCHUA /32 /2021
		VS	VS	()
98	ABLAPL/0006762/2021	STATE OF ODISHA JUGAL KISHORE DAKUA	SURYAKANTA DWIBEDI	// NAYAGARH /87 /2021
		VS	VS	()
99	ABLAPL/0006763/2021	STATE OF ODISHA SK. SANA @ SK. SANU	PRANAB RANJAN CHHATOI	// PATTAMUNDAI /295 /2021
		VS	VS	()
100	ABLAPL/0006764/2021	STATE OF ODISHA NARESH BEHERA	SURYAKANTA DWIBEDI	// JALESWAR /188 /2021
		VS	VS	()
101	ABLAPL/0006765/2021	STATE OF ODISHA ADITYA KUMAR BURMA @ KALIA	PARTHA SARATHI NAYAK	// PARJANG /172 /2021
		VS	VS	()
102	ABLAPL/0006766/2021	STATE OF ODISHA DEBI PRASAD MISHRA	DIPTI RANJAN BHOKTA	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2021

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103	ABLAPL/0006767/2021	STATE OF ODISHA RAJESHA CHANDRA ROUTRAY VS	PRIYA RANJAN SINGH VS	// RASOL /71 /2021 ()
104	ABLAPL/0006768/2021	STATE OF ODISHA BAPI @ SUDHAKAR BHOI VS	PITAMBAR JENA VS	// CUTTACK SADAR /286 /2021 ()
105	ABLAPL/0006769/2021	STATE OF ODISHA ANANDA BEHERA VS	SARADA PRASAD DASH VS	// KHANDAPARA /92 /2021 ()
106	ABLAPL/0006770/2021	STATE OF ODISHA MANAS PATRA VS	CHANDAN SAMANTARAY VS	// JARADA /100 /2021 ()
107	ABLAPL/0006771/2021	STATE OF ODISHA SATYA SANTA VS	GOURI MOHAN RATH VS	// POTTANGI /37 /2021 ()
108	ABLAPL/0006772/2021	STATE OF ODISHA MALAYRANJAN NAYAK VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
109	ABLAPL/0006773/2021	STATE OF ODISHA BHOLESWAR PRADHAN VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
110	ABLAPL/0006774/2021	STATE OF ODISHA HENALI PRAVA SAHOO VS	RAMESH AGARWAL VS	// MAHILA P.S.(BBSR) /45 /2021 ()
111	ABLAPL/0006775/2021	STATE OF ORISSA BHAGIRATHI NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// ODAGAON /47 /2021 ()
112	ABLAPL/0006776/2021	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	RAMESH AGARWAL VS	// / /0 ()
113	ABLAPL/0006777/2021	STATE OF ODISHA AKASH @ BADAL MUDHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /507 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2021**

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114	ABLAPL/0006778/2021	CHANDAN KUMAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /149 /2021 () //
115	ABLAPL/0006779/2021	MIR BOGDAD @ MIR BOGADAD VS STATE OF ODISHA	MD.G.MADANI VS	DHUSURI /99 /2021 () //
116	ABLAPL/0006780/2021	PRAVAT KUMAR DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JAJPUR SADAR /110 /2021 () //
117	ABLAPL/0006781/2021	BHARAT GANDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /44 /2021 () //
118	ABLAPL/0006782/2021	BALMATI DEEP @ SAPURA VS STATE OF ODISHA	JAGABANDHU SAHU VS	DUNGURIPALI /133 /2020 () //
119	ABLAPL/0006783/2021	BISWARANJAN DAS VS STATE OF ODISHA	MD.G.MADANI VS	SIMULIA /97 /2021 () //
120	ABLAPL/0006784/2021	MITU @ BASANTARAJ SAMAL VS STATE OF ODISHA	ASIT KU JENA VS	BALICHANDRAPUR /113 /2021 () //
121	ABLAPL/0006785/2021	SHOVAN SOURAV PATRA @ BAPI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	ANANDAPUR /98 /2021 () //
122	ABLAPL/0006786/2021	PRADIP PARIDA @ PRADEEP PARIDA VS STATE OF ODISHA	RABINARAYAN MOHANTY VS	DELANGA /111 /2021 () //
123	ABLAPL/0006787/2021	SUDARSHAN PARIDA VS STATE OF ODISHA	RABINARAYAN MOHANTY VS	DELANGA /112 /2021 () //
124	ABLAPL/0006788/2021	ASAMATUN BIBI VS STATE OF ODISHA	MD FAYAZ VS	PURUNABAZAR /158 /2021 () //
125	ABLAPL/0006789/2021	MIR FARAJ ALI @ MIR FISTAL	SANGRAM KESHARI ROUT	BONTH /101 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2021

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		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0006790/2021	RAMESH CHANDRA BEHERA	SAILABALA JENA	DHARMASALA /263 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0006791/2021	KISHORE KANTARI	PRASANTA KUMAR NANDA	ORKEL /183 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0006792/2021	RITIK RASA	CHANDAN SAMANTARAY	JARADA /88 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0006793/2021	BHARAT BHUSAN BARIK	J.N.PANDA	KESINGA /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0006794/2021	ASHOK YADAV	GOPINATH MISHRA	MOTU /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0006795/2021	TAPAS MANDAL	GOPINATH MISHRA	MOTU /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0006796/2021	BAPUNI @ HRUSHIKESH SWAIN	SUSANTA KUMAR BARAL	TIGIRIA /69 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0006797/2021	ABHIMANYU BADHEI	SATYA NARAYAN MISHRA (4)	BALASORE SADAR /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0006798/2021	ARATI BAL @ NAYAK	SATYA NARAYAN MISHRA (4)	CHANDABALI /143 /2021
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0006799/2021	ASHOK KUMAR PRADHAN	DIBYA JYOTI SAHOO	BASTA /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0006800/2021	GUDU @ BIKASH KUMAR MAHALIK	DIBYA JYOTI SAHOO	KHANTAPADA /123 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/06/2021

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137	ABLAPL/0006801/2021	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SANTA KUMAR DAS VS	// MAHILA P.S. BUXIBAZAR /52 /2021 ()
138	ABLAPL/0006802/2021	STATE OF ODISHA PRATAP KUMAR ROUT VS	DEBASIS BISWAL VS	// KENDRAPARA SADAR /121 /2021 ()
139	ABLAPL/0006803/2021	STATE OF ODISHA BIKASH @ BIKASH CHANDRA BEHERA VS	AMITAV MOHANTY VS	// CHANDABALI /117 /2021 ()
140	ABLAPL/0006804/2021	STATE OF ODISHA MANAS SUNA @ BITU VS	JYOTIRMAYA SAHOO VS	// BARGARH /225 /2020 ()
141	ABLAPL/0006805/2021	STATE OF ODISHA BALARAMA MAHARANA @ BOLA MAHARANA VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /123 /2021 ()
142	ABLAPL/0006806/2021	STATE OF ODISHA FAZULUR RAHAMAN @ FAZLU VS	JITENDRA SAMANTARAY VS	// KHURDA P.S. /78 /2021 ()
143	ABLAPL/0006807/2021	STATE OF ODISHA DIGAMBAR BEHERA VS	SAMARENDRA BAHADUR VS	// CHANDABALI /116 /2021 ()
144	ABLAPL/0006808/2021	STATE OF ODISHA AKASH @ BADAL MUKHI VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /491 /2021 ()
145	ABLAPL/0006809/2021	STATE OF ODISHA DOLAGOBINDA SAHU VS	SARAT KUMAR JENA VS	// PURUNAKOTE /53 /2021 ()
146	ABLAPL/0006810/2021	STATE OF ODISHA RAJU HANTAL VS	PRASANTA KUMAR NANDA VS	// CHITRAKONDA /160 /2020 ()
147	ABLAPL/0006811/2021	STATE OF ODISHA NIRANJAN BEHERA VS STATE OF ODISHA	SARAT KAMAR JENA VS	// KHALLIKOTE /186 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0006812/2021	CHANDAN @ NARESH MOHARANA VS STATE OF ODISHA	SARAT KU. JENA VS	GONDIA /118 /2021 () //
149	WPC(OA)/0001867/2017	LOKANATH SABAT VS STATE OF ODISHA	M/S LOKANATH SABAT, P.C. PATTNAIK VS	// () //
150	WPC(OAC)/0001210/2017	SAGAR KUMAR BISWAL VS STATE OF ODISHA	M/S J.K. MISHRA (2) VS	// () //
151	WPC(OAC)/0001284/2017	NARASIMHA PRADHAN VS STATE OF ODISHA	M/S B.S. RAYAGURU, D. MAHAKUD, G.C. SAHU, P.P. MULIA VS	// () //
152	WPC(OAC)/0001304/2017	BIDYA KUMARI RAWAL VS STATE OF ODISHA	M/S SAPAN KUMAR PAL, B.K. PATTANAYAK, G.C. MOHAPATRA, D. MISHRA VS	// () //
153	WPC(OAC)/0001895/2017	ABANI KUMAR RATH VS STATE OF ODISHA	M/S JAGANNATH BHUYAN, M. PANDA, A. ROUSTRAY, D. BEHERA, P.K. JENA VS	// () //
154	WPC(OAC)/0002737/2017	BABAJI CHARAN BEHURA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA, S. BEHERA VS	// () //
155	WPC(OAC)/0002740/2017	DURYODHAN PRADHAN VS STATE OF ODISHA	M/S SATYABRATA MOHANTY, S.K. DAS, S.S. MOHAPATRA, P.K. DAS, A.K. JENA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :01/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	93/2021 RPFAM/15/2021	BISWAJIT PANDA-MP	SAMARENDRA PATTANIK,J.R.KAR
2	514/2021 CRLA/204/2017	GOBINDA BAGH-MP	M/S.SOUMENDRA PATTANAIAK
3	553/2021 BLAPL/5059/2019	DANDUA@BRAJABANDHU MALLICK-MP	SOURA CHANDRA MOHAPATRA
4	554/2021 BLAPL/4129/2021	DILLIP PRADHAN-MP	PRASANTA KUMAR SAHOO
5	1097/2021 WA/447/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
6	1098/2021 WA/447/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
7	1099/2021 WA/448/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
8	1100/2021 WA/448/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
9	1101/2021 WA/450/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
10	1102/2021 WA/450/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
11	1103/2021 WA/449/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
12	1104/2021 WA/449/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
13	1105/2021 WA/451/2021	KHIROD CHANDRA MALLICK-MP	KISHORE KUMAR JENA
14	1106/2021 WA/452/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
15	1107/2021 WA/452/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
16	1108/2021 WA/453/2021	ASUTOSH SAHOO-MP	BRAJA MOHAN SARANGI
17	1109/2021 WA/454/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
18	1110/2021 WA/455/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
19	1111/2021 WA/454/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
20	1112/2021 WA/455/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
21	1113/2021 WA/454/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
22	1114/2021 WA/455/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
23	1115/2021 WA/456/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
24	1116/2021 WA/456/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
25	1117/2021 WA/456/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
26	7722/2021	DR.SIBARAM PANDA-MP	PRASANNA KUMAR MISHRA

27	WP(C)/17134/2021 7723/2021	M/S. SHREEJI PADDY PROCESSOR-MP	DAYANANDA MOHAPATRA
28	WP(C)/17136/2021 7724/2021	LUTHERAN MAHILA SAMITY-MP	SUJATA JENA
29	WP(C)/17137/2021 7725/2021	RUPA MAJHI-MP	ISHWAR MOHANTY
30	WP(C)/30266/2020 7726/2021	M/S ,MAA SANTOSI RICE MILL-MP	DAYANANDA MOHAPATRA
31	WP(C)/17139/2021 7727/2021	VARIAL KUMAR RAWLANI-MP	PRAFULLA KUMAR RATH
32	WP(C)/17140/2021 7728/2021	BINODINI NAYAK-MP	RAJIV KU.MAHANTA
33	WP(C)/17141/2021 7729/2021	MANORAMA DEVI-MP	PRAFULLA KUMAR RATH
34	WP(C)/17142/2021 7730/2021	M/S. KHIRODINI INFRASTRUCTURE-MP	PRANAYA KUMAR DASH
35	WP(C)/11974/2021 7731/2021	SARAT CHANDRA SENAPATI-MP	RAGHUNATH DAS MOHAPATRA
36	WP(C)/13639/2020 7732/2021	PRABHUDATTA NAYAK-MP	Madan Sundar Behera
37	WP(C)/17153/2021 7733/2021	NIGAMANANDA MAHAPATRA-MP	DEEPALI MAHAPATRA
38	WP(C)/17156/2021 7734/2021	BISHNU PRASAD BISOYI-MP	SASWATA KUMAR ACHARYA
39	WP(C)/17157/2021 7735/2021	RAMAKANTA SATAPATHY-MP	DEEPALI MAHAPATRA
40	WP(C)/28516/2020 7736/2021	BIRAT CHANDRA DAGARA-MP	BANSHIDHAR BAUG
41	WP(C)/17159/2021 7737/2021	LIPINA DAS-MP	GYANA RANJAN SETHI
42	WP(C)/17160/2021 7738/2021	DEEPAK RANJAN JENA-MP	RANJAN KUMAR ROUT
43	WP(C)/17165/2021 7739/2021	PRATAP KUMAR PRADHAN-MP	GOPINATH MISHRA
44	WP(C)/17167/2021 7740/2021	SANTOSH KUMAR SETHI-MP	BISWABIHARI MOHANTY
45	WP(C)/17169/2021 7741/2021	BRAHMOTRI MOHANTY-MP	PRAFULLA KUMAR RATH
46	WP(C)/17172/2021 7742/2021	UPENDRA NARAYAN SAHOO-MP	PRAFULLA KUMAR RATH
47	WP(C)/17173/2021 7743/2021	KANHU CHARAN PARIDA-MP	GOPINATH MISHRA
48	WP(C)/17174/2021 7744/2021	BISWA RANJAN NAYAK-MP	LINGARAJ SARANGI
49	WP(C)/17176/2021 7745/2021	BISWA RANJAN NAYAK-MP	LINGARAJ SARANGI
50	WP(C)/17175/2021 7746/2021	DHANESWAR PARIDA-MP	GOPINATH MISHRA
51	WP(C)/17177/2021 7747/2021	BISWA RANJAN NAYAK-MP	LINGARAJ SARANGI
52	WP(C)/17178/2021 651/2021	SK. SADIK KADRI @ NANO @ NUNO-MP	
53	ABLAPL/4670/2021 652/2021 ABLAPL/2980/2021	CHHOTA RAJA @ RAJA BABU KHAN-MP	